

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1058/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench

Dated Guwahati, th 6 ^{Feb} January, 2023.

Sub:- Casual Leave.

Ref:- No. HC(IB)-VIG/01/2023 dated 25.01.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District has been granted **casual leave for 3 days from 02.02.2023 to 04.02.2023 along with station leave permission from 01.02.2023 to 06.02.2023**. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-21/2008(Pt.)/1059-1060/A, dated , 06-02-2023

Copy to:

1. Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District,

Ziro.

2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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